

DIVISION BENCH

O-61

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/2225(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> March, 2021, 10:30 A.M

Name of the Company	INCOME TAX OFFICER Vs. ROC,W.B & COMBINED VINTRADE PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For Petitioner  
Mr. Debu Chowdhury, Adv.

Debu Chowdhury  
Adv.  
19/3/21

  
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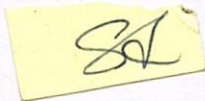
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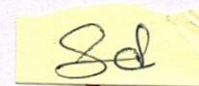
1. Mr. Debu Chowdhury, Adv. ] For the Appellant

**ORDER**

1. Ld. Counsel for the Appellant present.
2. Ld. Counsel for the appellant is directed to serve a copy of the petition on the Respondent and to file proof of service in this regard.
3. List this matter on 06/05/2021.



(Harish Chander Suri)  
Member (Technical)



(Rajasekhar V.K.)  
Member (Judicial)